

Rajesh Kumar Singh
D.H.J.S.
Director (Academics)
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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No. DJA/Trg./Feb.Ret./Ranthambore/1899/2025/G

01st February, 2025

To

1. The Principal District & Sessions Judge (HQs), Central, THC
2. The Principal District & Sessions Judge, New Delhi, PHC
3. The Principal District & Sessions Judge, South-West, Dwarka
4. The Principal District & Sessions Judge, West, THC
5. The Principal District & Sessions Judge, East, KKD
6. The Principal District & Sessions Judge, South, Saket
7. The Principal District & Sessions Judge, Shahdara, KKD
8. The Principal District & Sessions Judge, North-West, Rohini
9. The Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), RADC
10. The Principal District & Sessions Judge, South-East, Saket
11. The Principal District & Sessions Judge, North, Rohini
12. The Principal District & Sessions Judge, North-East, KKD
13. The Registrar General, High Court of Delhi, New Delhi.
14. The Principal Judge, Family Courts (HQs), South-West, Dwarka.
15. The Member Secretary, Delhi State Legal Services Authority, RADC

Reg.: Environment Awareness & Wellness Retreat to be held in the month of February, 2025.

Respected Sir/Madam,

The Delhi Judicial Academy is organizing an 'Environment Awareness & Wellness Retreat' for the block year 2025-2026 from 07th to 09th February, 2025 at Savni Madhopur-Ranthambore, Rajasthan as per the Continuous Judicial Education & Training Programmes Calendar - 2025 approved by the Hon'ble High Court of Delhi. The broad objectives of the Retreat are:

- Exposure to environmental aspects & indigenous methods to preserve the environment.
- Learning the Government and private initiatives for environment preservation and upgradation.
- Understanding local customs, folk, cuisine and ubiquitous features.
- Wellness, stress management, health management and work-life balance

The nomination list of the Judicial Officers for this Retreat is enclosed as Annexure-A.

It is requested that such nominated Judicial Officers posted under your control may kindly be communicated about their nomination in the aforesaid retreat programme through your good office.

The tour programme including day-to-day itinerary shall be sent directly to the nominated Judicial Officers by the Delhi Judicial Academy.

With regards,

Yours faithfully,

Encls. As above

(Rajesh Kumar Singh)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

No. GACI-6876
/JOTP/Gaz./2025

TIS HAZARI COURT: DELHI

Dated, Delhi the

Copy of letter forwarded for information and necessary action to :-

- 1) The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached herewith as Annexure 'A').
- 2) The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 3) The Branch Incharge, e-sewa kendra, Tis Hazari Court, Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The LAYERS for uploading the same.
- 6) The Branch Incharge Pool Car, Tis Hazari Courts, Delhi.

07 FEB 2025